NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/122/(IB)/2017

NAME OF THE PETITIONER(S)

: MULTI SERVE ROLLS LTD

NAME OF THE RESPONDENT(S)

: SRI PADMABALAJI STEELS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

D' DOUR Soure ROIS LEd.

A. Miramoras

betiliond.

1. NOS-613/16 30/6/17.

ORDER

Mr. A. Thirumaran, Counsel for Petitioner present. Counsel for Respondent present. Counsel for Petitioner is directed to file an affidavit u/s 9 (3)(b)(C) of I.B. Code 2016. At request, time extended for their submission. Put up on 10.07.2017 at 10.30 A.M.

(K. ANANTHA PADMANABHASWAMY)

MEMBER (JUDICIAL)